## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016 Name of the Corporate Debtor - Virgo Marine Shipyards Private Limited Date of Commecement of Liquidation - 03.06.2025

List of Stake holder as on 03-12-2025 List of Secured Financial creditors

						Elst of Secured Financi								
Sr. No	Name of the creditors									Amount of	Amount of	Amount of	Amount of	Remark if
										contingent	any Mutual	calims	calim under	any
										Claim	Dues, that	rejected	verification	
											may be			
		Details of claim received		Details of claim admitted							setoff			
							Wheteher Security							
						Amount Covered by	interest relinquished	Details of security	% Share in total Amount					
		Details of receipt	Amont claimed	Amount of claim Admitted	Nature of cliam	Security Interest	(yes/No)	inerest	claim admitted					
1	Union Bank of India	NA	₹ 20,95,38,610.00	₹ 20,95,38,610.00	Secured	₹ 1,50,00,000.00	NA	NA	48.78%	NA	NA	NA	NA	NA
	The Akola Janata								14.65%					
	Commercial Cooperative								14.03%					
2	Bank Limited	NA	₹ 6,29,33,415.00	₹ 6,29,33,415.00	Secured	NA	NA	NA		NA	NA	NA	NA	NA
				₹ 27,24,72,025.00					63.43%					